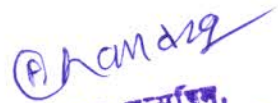


Fee Structure

Sl.No.	Nature of Cases.	Court Fee.
1.	Application U/s 9	37.50
2.	Application under sub Sec. 1 of 17	37.50
3.	Application U/s 14, 27,36,39, & 43.	200.00
4.	Any other application	20.00
5.	Vakalatnama	1.50
6.	Appeal against order on application U/s 9	37.50

Other Cases.

Sl.	Nature of Cases.	Court fee
1-	Suit for permanent injunction	500/-
2-	Suit for declration	30/-
3-	Suit for partition	25%
4-	Suit for Recovery	As per Suit valuation
5-	Civil Appeal	As per Suit valuation
6-	M.A.C.T.	10/-
7-	Suit for H.M.Act.	37.50
8-	Guardians and wards Act.	10/-
9-	Rent Case / Appeal	10/-
10-	Succession	1.50
11-	Probate	1.50
12-	Revision	1.50
13-	Anticipatory Bail	1.50
14-	Regular Bail	1.50
15-	Misc Application	1.50
16-	Public Premises Act.	1.50
17-	M.C.A.	1.50
18-	Execution	1.50
19-	Hindu Adoptions	1.50
20-	Criminal Appeal	1.50
21-	Complaint (138,125, PFA. etc.	1.50


 सदर मुन्सफिन,
 जिला जज न्यायालय,
 अल्मोड़ा.